

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) and (b) No, Sir.

(c) and (d) The Tobacco Board is implementing several extension and developmental programmes such as model project areas, integrated pest management etc. to enhance the quality and production of tobacco to meet the changing international demands. The concerns of international customers are addressed in a focussed manner to train and educate growers to meet global standards.

### **Pre-Hong Kong Consultations**

1515. SHRI SITARAM YECHURY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government, in association with some international organisations has held pre-Hong Kong Ministerial consultations with the stakeholders;

(b) if so, the details of events and that of participants thereof;

(c) whether Government has identified some issues which emerged out of these consultations; and

(d) what is the response of Government to the issues raised by the stakeholders in these consultations?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) Yes, Sir.

(b) Towards evolving India's negotiating strategies and position in the negotiations launched at Doha in 2001, the Government has been holding consultations with stakeholders from time to time, including a series of consultation workshops and seminars organized jointly with the United Nations Conference on Trade and Development (UNCTAD) between June through November 2005 at New Delhi as a part of Government's preparations for the forthcoming Ministerial Meeting of the World Trade Organization at Hong Kong, China, on 13—18 December 2005. Open notices were issued to invite information and participation from nongovernmental organizations, farmers' associations, industry representatives, research institutions, economists, consumer organisations, and any other interested party.

(c) and (d) The broad project theme has been "Strategies and Preparedness for Trade and Globalisation in India", focusing on key trade and trade policy issues affecting India, including, food security and rural livelihoods. The participants were unanimous in their view that during the on-going WTO negotiations on agriculture, protecting the interests of India's farmers should be India's most important negotiating objective. Government has assured the participants that the interests of farmers would be protected without any compromises during the negotiations in accordance with the Doha mandate to negotiate substantial reductions in trade-distorting domestic support, elimination of all forms of export subsidies by an early end-date, substantial improvements in market access as well as through appropriate policy flexibilities to safeguard food and livelihood security concerns and to meet rural development needs. The participants also noted the livelihood concerns arising from the industrial sector negotiations, such as in the small scale industries, and sought enhanced market access in goods and services of export interest to India. The Government has assured the participants that appropriate flexibilities to address any concerns will be negotiated consistent with the domestic imperatives and the mandate for negotiations in industrial goods and services. Technical inputs and detailed deliberations at these consultation workshops, including on issues relating to subsidies and countervailing measures and protecting India's biological diversity, have been found useful. Suggestions received in any stakeholder consultation are appropriately factored in India's negotiating strategy and positions after due consideration.

#### **Request of vanaspathi industry**

1516. SHRI C. PERUMAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether vanaspathi industry has requested that import duty free vanaspathi from Sri Lanka should be allowed only through State Trading Corporation/NAFED; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): (a) and (b) The representatives of vanaspathi industry have requested the import of duty-free vanaspathi from Sri Lanka under India-Sri Lanka Free Trade Agreement should be canalized. The Government has not taken any decision on this issue.